

NATIONAL COMPANY LAW TRIBUNAL
PRINCIPAL BENCH
NEW DELHI

C.P NO. CA(CAA)-30(PB)/2017
CA NO.

CORAM:


PRESENT: CHIEF JUSTICE M. M. KUMAR
Hon'ble President

SH. R.VARADHARAJAN
Hon'ble Member (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF PRINCIPAL BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 30.03.2017


NAME OF THE COMPANY: Kobelco Cranes India Pvt. Ltd.
And
Kobelco Construction Equipment India Pvt. Ltd.

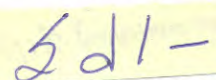
SECTION OF THE COMPANIES ACT: 230-232

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
1.	Mr. Vinodendra Grande,	St. Adv.	for - Petitioners Company.	
2.	Mr. Vipul Grande,	Adv.		
3.	Mr. Rajeev Kumar,	Adv.		
4.	Mr. Mehesh Aggarwal,	Adv.		
5.	Ms. Kamta Rajput	CS		

ORDER

Order reserved.


(CHIEF JUSTICE M.M.KUMAR)

PRESIDENT

(R.VARADHARAJAN)

MEMBER (JUDICIAL)

U.D.Mehta

30.03.2017